

1	2	3
4	Reducing Maternal Mortality Ratio (MMR) to 100 per 1,00,000 live births by March, 2012.	212 (SRS June-2011)
5	Providing clean drinking water for all by 2009 and ensuring no slip-backs	88% have access to improved source* of drinking water (NFHS-3).
6	Ensure that at least 33 per cent of the direct and indirect beneficiaries of all government schemes are women and girl children	No data available

Commitments

- | | |
|---|---|
| • Restructuring and universalizing ICDS | All commitments have been addressed either in part or full during the eleventh plan |
| • Scheme to address the needs of adolescent girls | |
| • Introducing maternity benefits | |

*An improved source of drinking water includes, in addition to water piped into the dwelling, yard or plot, water available from a public tap or standpipe, a tube well or borehole, a protected dug well, a protected spring, and rainwater. Additionally, households that drink bottled water are defined as having an improved source of water only if the source of water they use for cooking and/or hand washing is from an improved source.

Working women's hostels in Assam

2944. SHRIMATI NAZNIN FARUQUE: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of working women's hostels in Assam;
- (b) the norms to allocate funds for building these hostels;
- (c) whether the Government has received proposals from some State Government of Assam to build more working women's hostels; and
- (d) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) Under the Scheme for Working Women Hostel being administered by Ministry of Women and Child Development, Government of India, so far 14 working women hostels have been sanctioned in Assam. The details are given in Statement (*See below*).

(b) The Scheme of Working Women Hostel has been revised and notified on 26-11-2010. As per the revised norms of the Scheme, financial assistance is provided to the eligible implementing organizations such as State Government agencies and Civil Society Organizations etc. upto 75% of the cost of construction of the hostel building for working women on public land as per the prescribed area norms. There is also provision of extending financial assistance for hostels to be run in rented premises. Corporate houses or associations like I, ASSOCHAM, FICCI etc., can also seek financial assistance for a matching grant (50:50) for hostel building construction on public land only. There is also a provision of one-time non-recurring grant @ Rs. 7500/- per inmate for purchase of furniture and furnishings.

(c) and (d) During the last three years and the current financial year, no proposal has been received from the State Government of Assam for financial assistance under Working Women Hostel Scheme.

Statement

List of Working Women Hostels sanctioned in Assam

Sl. No.	Name of the Organization	Location	Address
1	2	3	4
1.	Working Women's Association.	Dibrugarh	Dibrugarh.
2.	Asom Jagrata Mahiia Parishad.	Gauhati Distt. Kamrup	Madhuban, Bamunimaidan, Gauhati.
3.	Yuva Niwas Sanstha Mahiia Niwas.	Gauhati Distt. Kamrup	Lilpukhuri, Gauhati-3.
4.	Young Women's Christian Association.	Gauhati Distt. Kamrup	Sabtibari, Gauhati.

1	2	3	4
5.	Working Girls Hostel Sanstha.	Gauhati Distt. Kamrup	Maligaon Gauhati.
6.	Bajali Mahila Samiti,	Pathshala Distt. Kamrup	Pathshala.
7.	Karbi Anglong District Mahila Samity.	Diphu Town, Karbi Anglong Distt.	Distt. Karbi Anglong, Diphu-782460
8.	Subhasiri Seva Samity	Lakhimpur	Lakhimpur.
9.	Dimasa Mahila Samity	Haflong N.C.Hills	Haflong-788819, Distt. North Cachar.
10.	Tinsukhiya Kendriya Mahila Samity.	Tinsukhiya	Tinsukhiya Kendriya.
11.	Desh Bhakta Rural Development.	Barpeta	Assam Barpeta.
12.	Sadau Asom Gramya Ruthi Baral Sanstha.	Teliapatty Nagaon	Teliapatty, Nagaon.
13.	Woodwichee P.O. Lakshbond.	Hailakandi	Hailakandi-788155.
14.	Bahumukhi Krishi Aru Samaj Kalyan Samity.	Kachamari	Nagaon, Assam.

Subsidised LPG cylinders to ICDS programme

2945. SHRI P. RAJEEVE: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Integrated Child Development Services (ICDS) programme is getting LPG cylinders on subsidy basis; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) The concept of providing LPG on non-subsidised rates beyond a certain number has been introduced by the Government only recently. Heretofore, ICDS has been getting LPG on subsidized rates wherever being used.

Some of the State Government/UTs have represented that the matter be taken up with the Ministry of Petroleum and Natural Gas to provide cylinders to AWCs at subsidized domestic rates.